

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3104
ANSWERED ON:29.08.2013
IRREGULARITIES IN PMGSY
Nahata Smt. P. Jaya Prada

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the complaints received by the Government for irregularities/corruption in Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttar Pradesh during the last three years and the current year, year-wise; and

(b) the details of the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)&(b) The PradhanMantri Gram SadakYojna (PMGSY) guidelines stipulate that the quality of road works is the responsibility of the State Governments. In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier the Programme Implementation Units (PIUs) are required to ensure process control through mandatory test on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Details of complaints received during the last 3 years and thecurrent financial year upto July, 2013 are at Annexure.